

(d) the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) For the period April, 1991 to February, 1992, the average capacity utilisation for the public and private sector nitrogenous fertilizer units was 68.2% and 108.1% respectively; for the phosphatic fertilizers it was 94.1% and 90.8% respectively.

(b) Except for the units of the two sick companies, namely Fertilizer Corporation of India and Hindustan Fertilizer Corporation, the other units in the Public Sector are able to operate at reasonably high capacity utilisation, some even exceeding their installed capacity.

(c) The low capacity utilisation of the units of Fertilizer Corporation of India and Hindustan Fertilizer Corporation is mainly due to design deficiencies, the ageing of the plants, power problems, equipment breakdowns, coal based technology being tried for the first time in the country, shortage of raw materials in the case of some units and labour problems.

(d) Some of the steps taken/being taken are:-

- (i) captive power plants have been set up in all the units of Hindustan Fertilizer Corporation Limited and the Talcher unit of Fertilizer Corporation of India;
- (ii) assistance is being provide in arranging for essential inputs;
- (iii) Replacement/renewal of equipments,
- (iv) Constant monitoring by preventive and predictive maintenance;

(v) Training of operators and technicians.

Sick Public Sector Undertakings

4475. SHRI SUDHIR GIRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to write off the accumulated losses of the sick public sector undertakings;

(b) if so, the details of the modalities finalised in this regard;

(c) the total amount likely to be required for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). As per amended Sick Industrial Companies (Special Provisions) Act, 1985, all sick industrial units in the public sector are to be referred to the Board for Industrial and Financial Reconstruction (BIFR). BIFR, after examination, may consider the question of writing off of the accumulated losses of such public sector enterprises.

Computer Training Institutes

4476. SHRI MAHESH KANODIA:
SHRI DATTATRAYA BANDARU:
SHRIMATI KRISHNENDRA KAUR (DEEPA):
SHRI N.K. BALIYAN:

Will the PRIME MINISTER be pleased to state:

(a) the number of private sector computer training institutes which have been given accreditation for conducting computer courses in each State/Union Territory;

(b) whether the Government propose to